Sr. No. 3

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

OWP No. 1111/2007 IA No. 1611/2007

Abdul Hafiz Wani

....Petitioner(s)

Through: - Mr. R. K. S. Thakur, Adv. (on voice call from residence)

V/s

J&K SFC and others

....Respondent(s)

Through:- None.

Coram: HON'BLE MR. JUSTICE VINOD CHATTERJI KOUL, JUDGE

ORDER

Awaiting appearance of learned counsel for the respondents,

adjourned.

List on 01.07.2020

(Vinod Chatterji Koul) Judge

Jammu 16.06.2020 Rakesh